

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Civil Appeal No.8 5 1 of 20 0 5

M/S GOA SHI P Y A R D LT D.

Appellant (s)

VER SUS

BA B U THOMA S

Respondent(s)

Date: 30/ 0 5 / 2 0 0 7      The matter was called on for Judgment today.

For Appellant (s)

Mr. Aruneshw ar Gupta, Adv.

For Respondent(s)

Ms. Bina Madhavan, Adv. for  
M/s Lawyer's Knit & Co.

Hon'ble Mr. Justice R.V. Raveendran pronounced the  
judgment on behalf of Hon'ble Mr. Justice H.K. Sema comprising  
Hon'ble Mr. Justice H.K. Sema and Hon'ble Mr. Justice R.V.  
Raveendr an.

The appeal is allowed in terms of the signed judgment.      P arties  
to bear their respective costs.

(Pardeep Ku m a r)  
Court Master

(Radha R. Bhatia)  
Court Master

(Signed reportable/non- reportable judgment is placed on the file)